

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 15241 -JK (LD ) of 2025**  
**DATED:- 23 - 10 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated:- 23 - 10 - 2025

No:-LAW-OIC/10/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No:- 15241 - JK(LD) of 2025 dated 23.10.2025.

Sr. No.	CASE No. /Title	OIC
1	WP (C) 316/2025 titled Mani Ram Vs Union Territory of Jammu and Kashmir and others.	Shri Ved Singh, PMGSY Division, Thathri
2	WP (C) No. 1185/2023 titled Reyaz Ahmad Lone VS Union Territory of Jammu and Kashmir and others.	Er. Syed Hilal, Executive Engineer, PMGSY Division, Kulgam
3	WPC No. 1642/2022 titled M/s JRCC Pvt. Ltd VS Union Territory of Jammu and Kashmir and others.	Er. Fareed Ahmad Khan, Executive Engineer, R&B Division, Dalgate
4	OA No. 737/2025 titled Ajaz Masood Bhat VS Union Territory of Jammu and Kashmir and others.	Sh. Mohib Ali Bukhari, Under Secretary,
5	OA No. 875/2025 titled Gurmeet Kumar Vs Union Territory of Jammu and Kashmir and others.	Shri Mohib Ali Bukhari, Under Secretary, R&B Department,
6	O.A No. 478/2025 titled Tejinder Gupta VS Union Territory of Jammu and Kashmir and others	Er. Arvind Kumar Langay, Executive Engineer, R&B Division Kathua
7	OA No. 744/2025 titled Ghulam Gous Saqalain VS Union Territory of Jammu and Kashmir and others.	Sh. Mohib Ali Bukhari, Under Secretary,
8	WPC 1758/2025 M/S M. R. Industries Vs Union Territory of Jammu and Kashmir and others.	Er. Tariq Hussain Ganaie, Executive Engineer, R&B Division, Bandipora,

*Reyaz Ahmad Lone*